[Shri K. Narayana Rao]

by the retirement of Shri Narayan Patra from Rajya Sabha and communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee"

MR. DEPUTY-SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri Narayan Patra from Rajya Sabha and communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee."

The motion was adopted.

(ii) COMPTROLLER AND AUDITOR GENE-RAL'S (DUTIES, POWERS AND CONDITIONS OF SERVICE) BILL.

श्री एस॰ एम॰ जोशी (पूना) : मैं प्रस्ताव करता हूं :

"कि यह सभा राज्य सभा से सिफ़ारिश करती है कि राज्य सभा भारत के नियंत्रक और महालेखापरीक्षक की सेवा की शर्तों को निर्धारित करने और उस के कर्त्तव्यों तथा शक्तियों एवं तत्संसक्त अथवा उस के आनुषंगिक विषयों को निर्धारित करने वाले विघेयक संबंधी संयुक्त समिति में, पंडित भवानी प्रसाद तिवारी और श्रीमती सरला भदौरिया के राज्य सभा से निवृत्त हो जाने के कारण रिक्त हुए स्थानों पर, राज्य सभा के दो सदस्य नियुक्त करें और राज्य सभा द्वारा संयुक्त समिति में इस प्रकार नियुक्त किये गये सदस्यों के नाम इस सभा को बतायें । "

MR. DEPUTY-SPEAKER : Now, the question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint two members of Rajya Sabha to the Joint Committee on the Bill to determine the conditions of service of the Comptroller and Auditor General of India and to prescribe his duties and powers and matters connected therewith or incidental thereto, in the vacancies caused by the retirement of Pandit Bhawaniprasad Tiwary and Shrimati Sarla Bhadauria from Rajya Sabha and communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee ".

The motion was adopted.

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19.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, the April, 7 1970/ Chaitra 17, 1892 (*Saka*).